

## CENTRAL ADMINISTRATIVE TRIBUNAL

## LUCKNOW BENCH, LUCKNOW

Contempt Petition No.332/00065/2015

In

Original Application No. 85/2009

This the 8<sup>th</sup> day of January, 2020**HON'BLE MS. JASMINE AHMED, MEMBER (J)****HON'BLE MR. DEVENDRA CHAUDHRY, MEMBER (A)**

Mohd. Arshad, major S/o Late Sri Ahmed Ali R/o Village and post office Sarausa Kalan District Sitapur.

.....**Applicant**

By Advocate : Shri Dharmendra Awasthi

Versus

1. Ms. Sarita Singh  
Chief Postmaster General U.R. Circle, Lucknow
2. Sri Anand Avasthi  
Superintendent of Post Offices, Sitapur.

.....**Respondents**

By Advocate : Shri Rajesh Katiyar

ORDER (ORAL)

**Delivered By Hon'ble Ms. Jasmine Ahmed, M-(J)**

Learned counsel for respondents states that the order of this Tribunal dated 4<sup>th</sup> August, 2014 has been complied with to which the counsel for the applicant agrees.

2. Accordingly, the contempt petition is dismissed. Notices issued to the respondents' stands discharged.

MEMO NO. 11

v. waghela